

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 992 OF 2007

BEFORE THE REGISTRAR S.G. SHAH

M.P. STATE

Appellant (s)

VERSUS

PRADEEP KUMAR GUPTA

Respondent(s)

Date: 27/10/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Vikrant Singh Bais, Adv.
Ms. Vibha Datta Makhija, Adv.

For Respondent(s)

Mr. Sandeep Malik, Adv.
Mr. Jitendra Mohan Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional documents are to be filed before

13.12.2010.

(S.G. Shah)
Registrar

rd